

ITEM NO.4
SECTION III-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Civil Appeal No(s). 3280/2011

PRABHU NATH PRASAD . & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Only C.A. Nos. 318/2013, 299/2013, 443/2013 and 6332/2017 are to be listed before the Registrar Court vide R.P. dated 23.09.2021.)

WITH

C.A. No. 318/2013 (III-A)

(Notice for Alternative arrangement has been issued on 27.07.2021.)

C.A. No. 443/2013 (III-A)

(Notice for Alternative arrangement has been issued on 30.07.2021.)

C.A. No. 299/2013 (III-A)

(Notice for Alternative arrangement has been issued on 30.07.2021.)

C.A. No. 6332/2017 (III-A)

Date : 17-11-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rohit Singh, AOR
Mr Sujeet Kumar, Adv.
Mr. Rajesh Kumar Chaurasia, AOR
Mr Dilip Kumar, Adv.
Mr Sanjeev Yadav, Adv.
Mr Anurag Jain, Adv.
Mrs Manjulika Pal, Adv.
Mr A.P.Sinha, Adv.
Mrs Soni, Adv.
Mr. Ashok K. Mahajan, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR
Mr. Ravindra Kumar, AOR
Ms. Shalu Sharma, AOR
Mr. Pradeep Misra, AOR
Mr. Binay Kumar Das, AOR

Contd...

UPON hearing the counsel, the Court made the following
O R D E R

C.A. No. 318/2013

Service of notice of alternative arrangement is complete on appellant no.2(counsel expired). Ld. counsel, Mr Sujeet Kumar appearing on behalf of Mr Rajesh Kumar Chaurasia, Advocate-on-record appears on behalf of appellant no.2 and prays for four weeks' time to file vakalatnama. Prayer is allowed.

Service is complete on the proposed impleaders but none has entered appearance.

C.A. No. 443/2013

Service of notice of alternative arrangement is complete on appellant no.2(counsel expired) but none has entered appearance.

C.A. No. 299/2013

Service of notice of alternative arrangement is not complete on appellant no.4(counsel expired). However, ld. counsel, Mr Sujeet Kumar appearing on behalf of Mr Rajesh Kumar Chaurasia, Advocate-on-record appears on behalf of appellant no.4 and prays for four weeks' time to file vakalatnama. Prayer is allowed.

C.A. No. 6332/2017

Service of notice of alternative arrangement is not complete on the appellant(counsel expired).

List again on 10.1.2022.

AVANI PAL SINGH
Registrar